

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 20686/2018  
(Arising out of impugned final judgment and order dated 24-04-2018  
in CMPMD No. 6566/2017 passed by the High Court Of Judicature At  
Madras At Madurai)

N. MOHAN

Petitioner(s)

VERSUS

R. MADHU

Respondent(s)

(FOR ADMISSION and I.R. and EXEMPTION FROM FILING O.T. AND  
PERMISSION TO FILE LENGTHY LIST OF DATES AND PERMISSION TO FILE  
ADDITIONALDOCUMENTS)

Date : 14-11-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI  
HON'BLE MR. JUSTICE A.S. BOPANNA  
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s) Mr. V. Singan, Adv.  
Mr. K. Kumar, Adv.  
Mr. S. Mahendran, AOR

For Respondent(s) Mr. Jayanth Muthraj, Sr. Adv.  
Mr. C. K. Sasi, AOR  
Mr. Nayantara Roy, Adv.  
Mr. Abdulla N., Adv.

UPON hearing the counsel the Court made the following  
O R D E R

We have heard Mr. V. Singan, learned counsel appearing on  
behalf of the petitioner and Mr. Jayanth Muthraj, learned senior  
counsel appearing on behalf of the respondent.

Hearing concluded.

Judgment reserved.

(MADHU BALA)  
COURT MASTER (SH)

(RAJINDER KAUR)  
BRANCH OFFICER